

is now estimated at about Rs. 115 crores. These revised estimates are under the scrutiny of the Government. The upward revision in the cost estimates as compared to the original estimate is mainly due to the following reasons :—

- (i) The scope of the project was substantially increased from the original plan of producing 21,000 tonnes of electrolytic copper from Khetri Mine to the present provision of producing 31,000 tonnes of electrolytic copper from Khetri and Kolihan Mines and 600 tonnes of sulphuric acid to be utilized for production of 1,94,000 tonnes of Triple Super Phosphate fertilizer. This is bound to be reflected in the cost estimates.
- (ii) It became necessary to revise the earlier mining scheme to ensure that the mine production at the stipulated rates can be achieved as per time schedule. This necessitated additional mine openings and additional mining equipment for mechanised mining ;
- (iii) In the cost of Plants, the earlier estimates were based on preliminary process design, particularly in the case of Smelter and Refinery. With the completion of the Detailed designing, additional equipment not included in the earlier estimates had to be provided for in order to meet the process requirements.
- (iv) A part of the increase is also due to general escalation in the prices of equipment, material and services over the last 4 years ; and
- (v) The delay of about 2 years in the completion of the Project has also resulted in additional expenditure on supervision, etc

(c) It is not possible to give any precise information regarding the extent to which the increase in cost estimates is attributable to the strikes by the labour at the Project. It may however, be stated that the strike in October/November, 1970 delayed the mine construction programme by about one month and civil construction programme by about a fortnight. The strike which began on 11th July, 1972 besides resulting in delay in the Project construction

work, is also causing a loss of 1000 tonnes of copper ore production per day.

Whenever labour disputes could not be resolved by bilateral talks normal conciliation proceedings are resorted to. So far as the strike which began on 11th July is concerned, the disputes have been referred for adjudication by both the Central Government and State Government of Rajasthan.

#### Retirement of over-aged Staff in Hindustan Copper Limited

1601. SHRI SWARAN SINGH SOKHI : Will the Minister of STEEL AND MINES be pleased to state.

(a) the action Government propose to take for the retirement of over-aged officers and staff of the Hindustan Copper Limited Ghatsila, Bihar, numbering over 250 ; and

(b) how Government propose to fill up the vacancies so created by employing local people, who are qualified for such posts or by outsiders ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) On 16.11.1970, Indian Copper Corporation, applied to the Certifying Officer, Industrial (Standing Orders) Act requesting for the modification of their works Standing Orders by adding new Clause 9 A relating to Retirement. Indian Copper Corporation had suggested the retirement age to be 58 years. However, the Certifying Officer, Industrial Tribunal, Patna, fixed the age of retirement as 60 years and the Standing Orders were modified accordingly. Some Unions as well as some employees of the Company objected to this and have filed appeals with the Industrial Tribunal, Patna. The matter is pending with the Industrial Tribunal and no decision has been taken

(b) Does not arise.

#### Salaries of Officers of Hindustan Copper Limited

1602. SHRI SWARAN SINGH SOKHI : Will the Minister of STEEL AND MINES be pleased to state the action Government propose to take against salaries of the officers and staff of Hindustan Copper Limited, Ghatsila, Bihar enhanced by the Indian

Copper Corporation sometime before the take over of the Plant and to reduce the salaries above Rs. 2000/ ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : As far as known to the Government, the previous management of the Undertaking of Indian Copper Corporation Limited, had not enhanced the salaries of the officers and staff working at Ghatsila just before the Undertaking was taken over by the Government. At present there is no proposal to fix the ceiling of Rs. 2000/- on the salaries of the employees of the Undertaking of the Indian Copper Corporation Limited.

मध्य प्रदेश में कर्मचारी राज्य बीमा योजना

1603. श्री गंगा चरण बीकित्त : क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में कर्मचारी राज्य बीमा योजना के कितने अस्पताल, उप-भवन और औषधालय हैं तथा वे कहां-कहां पर हैं और उनमें कितने बिस्तरों की व्यवस्था है;

(ख) इन केन्द्रों के अन्तर्गत कितने कर्मचारी आते हैं ;

(ग) क्या उक्त केन्द्रों के कार्यकरण के बारे में शिकायतें प्राप्त हुई हैं, यदि हां, तो उनका स्वरूप क्या है और उन पर क्या कार्यवाही की गई है; और

(घ) मध्य प्रदेश में ऐसे कितने केन्द्र निर्माणाधीन हैं अथवा क्या योजना अर्थात् में ऐसे केन्द्र बनाये जाने का प्रस्ताव है और यदि हां, तो उसकी मुख्य बातें क्या हैं ?

अम और पुनर्वास मंत्री (श्री आर० के० शास्त्रिकर) : कर्मचारी राज्य बीमा अधिनियम, 48 के अन्तर्गत डाक्टरी देखभाल से संबंधित प्रशासन की जिम्मेवारी राज्य सरकारों की है। कर्मचारी राज्य बीमा निवम ने निम्नलिखित सूचना भेजी है :—

(क) मध्य प्रदेश में बर्मचारी राज्य बीमा अस्पतालों और औषधालयों की संख्या क्रमशः 3 और 48 है। इनसे संबंधित विवरण सभा-पटल पर रखा है। [प्रणालय में रखा गया। देखिए संख्या - LT—3341/72]

(ख) मध्य प्रदेश में प्रत्येक केन्द्र के अन्तर्गत आए हुए कर्मचारियों की 31-3-1972 को अनुमानित संख्या सभा पटल पर रखे गये विवरण में दी गई है। [प्रणालय में रखा गया। देखिए संख्या LT - 3341/27]

(ग) गम्भीर प्रकार की कोई शिकायतें नहीं हुई हैं। दवाइयों इत्यादि की अभिकथित कमी की माधारण ढंग की कुछ शिकायतें प्राप्त हुई थीं, जिन्हें आवश्यक कार्यवाही के लिए राज्य सरकारों के पाम भेज दिया गया।

(घ) अभी केवल एक ही प्रायोजना, एक केन्द्र में, अर्थात् रायपुर, 75 पल्लों वाला तपेदिक का अस्पताल और कर्मचारियों के क्वार्टर, निर्माणाधीन हैं। इसके अतिरिक्त, 23.75 लाख रुपये की अनुमानित लागत दो और प्रायोजनाएं निर्माण के लिए मंजूर की गई हैं, अर्थात् ग्वालियर में 75 पल्लों वाला कर्मचारी राज्य बीमा अस्पताल और कर्मचारियों के क्वार्टर और रतलाम में एक 3 डाक्टरों वाला राज्य बीमा औषधालय तथा कर्मचारियों के क्वार्टर।

मध्य प्रदेश में कम्पनियों द्वारा कर्मचारी भविष्य निधि का जमा न कराया जाना

1604. श्री गंगा चरण बीकित्त : क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में ऐसी कम्पनियों की संख्या कितनी है जिन्होंने अपने कर्मचारियों की भविष्य निधि को राशि जमा नहीं कराई है, हालांकि उन्होंने कर्मचारियों के वेतन के इसकी कटौती कर ली है ;

(ख) इन कम्पनियों के नाम क्या हैं और गत तीन वर्षों से बर्बर उन पर भविष्य निधि की कुल कितनी राशि बकाया है; और